करनी चाहिए । स्वतन्त्रता सैनिक जब सम्बन्धित कार्यालय में जाते हैं तो कोई अधिकारी नहीं कि उनकी ओर ध्यान दे । ए काउण्टेंट जनरल, इलाहाबाद का कार्यालय तो ऐसा है जहां से कोई उत्तर नहीं मिलता। एकाउण्टेंट जनरल ने मेरे दो रजिस्टर्ड पत्रों के पहुंचने की सूचना तक नहीं ।

स्वतन्त्रता सेनानी जब ट्रजरी आफिस जाता है तो उससे दस उंगलियों के निशान के लिए कहा जाता है । स्वतन्त्रता सैनिक संसद सदस्य के साथ ही ऐसा होता है । फोटो और हस्ताक्षर प्रमाणित हो जाने पर भी दस उंगलियों के निशान लेना चाहते हैं।

प्रदेशों में स्वतन्त्रता सैनिक जो भूतपूर्व एम० एल० ए० हैं, उनको विधान सभा के सदस्य होने की और स्वतन्त्रता सैनिक की--दोनों की पेन्शन मिलती है । किन्तु केन्द्रीय सरकार भूतपूर्व संसद सदस्यों को जो पेन्शन मिलती है उसमें से स्वतंत्रता सैनिक की पेन्शन के बराबर कम कर लेती है ।

मेरा केन्द्रीय सरकार से निवेदन है कि स्वतन्त्रता सैनिकों के प्रार्थना पत्रों के निर्णय करने, उनको प्रार्थना पत्र आने की सूचना देने, एकाउण्टेंट जनरल के कार्यालय से पत्रों के उत्तर देने और ट्रजरी आदि के द्वारा डकैतों और चोरों की तरह दस उंगलियों के निशान न लेने और संसद सदस्य की पेन्शन में से स्वतन्त्रता सैनिकों की पेन्शन कम न करने की व्यवस्था करने की कृपा करें ।

(ii) EXTENSIONS OF RANIGANJ RAILWAY PLATFORMS AND DEVELOPMENT OF ASANSOL RAILWAY STATION

SHRI AJIT KUMAR SAHA (Vishnupur): Sir, I am drawing the attention of the House regarding the long pending demand and desire of the people of Raniganj for enlargement of Railway platforms at Raniganj station and for terminal facilities at Asansol yard. In this connection, local people, prominent individuals and Members of Parliament represented this issue with the Railway Ministry.

Sir, the techno-economic survey in connection with the development of coaching terminal facilities at Asansol yard was expected to be completed by August, 1981 and it may be possible to take a view on the recomended investment in the survey report before 1982-83 budget. This assurance was given by the Railway Ministry but progress is almost nil.

Sir, the said techno-economic survey is yet to submit its report and I am afraid at this pace whether that report would at all be submitted before the next year's budget.

Under these circumstances, I urge upon the Government to expedite the submission of the said report so that the actual work relating to extension of Raniganj Railway platform and development of Asansol Station can be started and completed early.

I demand that the Minister concerned make a statement in the House in this regard.

(iii) ALLEGED IRREGULAR ALLOTMENT OF WAGONS FOR TRANSPORTATION OF COAL FOR SMALL SCALE INDUSTRIES IN TAMIL NADU.

*SHRI D. S. A. SIVAPRAKASAM (Tirunelveli) : I wish to bring to the notice of the Government the problem being faced by small industries in the State of Tamil Nadu on account of irregular allotment of wagons especially for the transportation of coal to meet the energy needs of these small industries. In Tamil Nadu the Brick-kiln manufacturers' Associations have been discharging the onerous duty of distributing coal to small industries.

*The original speech was delivered in Tamil.